NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 133(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. IL and FS V/s. M/s. Regional Airport Holdings International

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Palosh Agan	I Adv	Espondet	RN.
2.	RITIN RAI	Aov.	Petitioner	AT.
3.	AABHAS KSHET	ARPAL ADV.	/ 1	4.

ORDER

Learned counsel for the petitioner is present. Mr. Palash Agrawal, the learned counsel appearing on behalf of the learned counsel for the respondent has stated that the learned counsel for the respondent is indisposed today, and therefore, an opportunity may be provided to him for advancing the arguments in the matter. Two weeks' time as last chance is given to him on that count subject, however, to the payment of costs to the tune of Rs. 2000/- which shall be deposited in the Library Fund of this Tribunal.

List on 02.12.2016.

(R. Varadharajan)

cd1-

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

SOL